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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 1954/2009

M/S FUTURISTIC REMEDIES LTD. & ORS. Plaintiffs
Through Mr.Aniruddha Choudhary, Advocate

versus

MR VIJAY DIXIT

..... Defendant

Through Mr.Sanjay Goswami, Advocate

CORAM:

HON'BLE MS. JUSTICE HIMA KOHLI

ORDER 09.08.2016

% <u>9-1-</u>

At the joint request of the counsels for the parties, list on 10.11.2016.

HIMA KOHLI, J

AUGUST 09, 2016 mk